

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

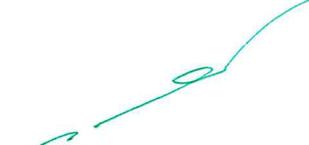
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 52/13	TP 49/16	For hearing	397/ 398	Chaitanya Manohar Vs. All Square Realtors I. P. Ltd. & 6 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	L. Nisha 961135696	Respondent 1, 2 & 4	
2)	N.O. Appandaru	Respondent 3, 5, 6	
3)	Shankar S.N.	Proposed Respondent no. 8	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is present. I.A 152/17 is taken up today. SSM Advocates filed vakalath for proposed party in I.A 152/17 who requested time to file objections. For filing objections by other Respondents, if any. List it on 11/01/2018.


Member (T)


Member (J)